

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 134

CA No. 213/23

CP No.111 /Chd/Pb/2023

IN THE MATTER OF:-

Sonia

...Petitioner

Versus

Mohindra Cranks Pvt. Ltd. & Ors.

...Respondent

Under Section: 59, 241 & 242, CA 2013 and R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi
19.04.2024

Sd/-
Court Officer